

LIST OF ACTION PLAN CASES 2019-20, RELATING TO THE COURT OF SH. SURESH KUMAR, CJ (JD) CUM JMIC, FARIDKOT as on ~~31.01.2020~~ 29.02.2020

(I) 50 OLDEST Executions Petitions

SR. NO.	CASE NO/YEAR	DOI	TITLE	NEXT DATE/	PURPOSE
1	EXE/1668/2013	29/03/2012	MAJOR SINGH vs. PARAMJIT SINGH	22/04/2019	D/W
2	EXE/213/2015	20/11/2015	ANGREJ SINGH vs. NACHIATTAR SINGH	12/04/2019	D/W
3	EXE/221/2015	05/12/2015	VIDYA DEVI vs. RAJINDER KUMAR	17/05/2019	DAW
4	EXE/124/2016	16/08/2016	PUNJAB WAKF BOARD vs. RAMESH KUMAR	02/08/2019	Disposed
5	EXE/2/2017	03/01/2017	BAHAL SINGH vs. NIRMAL SINGH	15/01/2020	Disposed
6	EXE/5/2017	11/01/2017	HARNAM SINGH MAKKAR vs. DARSHAN SINGH	19/04/2019	D/W
7	EXE/15/2017	31/01/2017	SUTLEJ GRAMIN BANK vs. KASHMIR SINGH	03/04/2020	APPEARANCE
8	EXE/37/2017	27/03/2017	HARCHARAN SINGH vs. MOHINDER SINGH	23/05/2019	DID
9	EXE/118/2017	18/09/2017	PIPPAL SINGH vs. HARGOPAL SINGH	04/05/2019	DW
10	EXE/132/2017	30/10/2017	AMARJIT SINGH vs. MANGAT SINGH	01/04/2020	APPEARANCE
11	EXE/147/2017	04/12/2017	HARJASDEEP SINGH vs. SUKHDEV SINGH	20/03/2020	OBJECTION/ DISPOSAL
12	EXE/151/2017	16/12/2017	SURINDER KUMAR vs. DILBAGH SINGH	09/05/2019	DW
13	EXE/5/2018	03/01/2018	STATE BANK OF PATIALA vs. BALWINDER SINGH	15/05/2019	DID
14	EXE/7/2018	30/01/2018	SATVIR SINGH vs. LAKHVir SINGH	05/09/2019	Disposed
15	EXE/11/2018	05/02/2018	BALDEV SINGH vs. ROOP SINGH	03/09/2019	Disposed
16	EXE/17/2018	21/02/2018	HANS RAJ GUPTA vs. RANJIT SINGH	10/01/2020	Disposed
17	EXE/54/2018	26/04/2018	CHHINDERPAL KAUR vs. MALKIAT SINGH	27/03/2020	APPEARANCE
18	EXE/63/2018	17/05/2018	BALDEV SINGH vs. BHALLU SINGH	15/05/2019	DAW
19	EXE/74/2018	31/05/2018	GURPARTAP SINGH vs. BALBIR KAUR	02/03/2020	APPEARANCE
20	EXE/80/2018	10/07/2018	DALJIT KAUR vs. NARINDER SINGH	30/05/2019	DAW
21	EXE/82/2018	16/07/2018	DAI JINDER SINGH vs. MUKHTIAR SINGH	16/03/2020	Disposed
22	EXE/85/2018	20/07/2018	M/S SURJIT KUMAR KATARIA AND SONS vs. JAGDEV SINGH	29/04/2019	DID
23	EXE/115/2018	21/08/2018	GURJOT SINGH vs. ASHOK KUMAR	23/07/2019	Disposed
24	EXE/116/2018	28/08/2018	SURINDERPAL SINGH vs. GURSEWAK SINGH	22/10/2019	Disposed
25	EXE/117/2018	29/08/2018	HARJINDER KAUR vs. JASPAL SINGH	16/03/2020	Consideration
26	EXE/137/2018	17/09/2018	GURDIAL SINGH vs. PAL SINGH	10/03/2020	APPEARANCE
27	EXE/150/2018	09/10/2018	RANJIT SINGH vs. HANS RAJ GUPTA	10/01/2020	Disposed
28	EXE/151/2018	17/10/2018	GURBAJ SINGH vs. IQBAL SINGH	25/04/2019	DID
29	EXE/152/2018	17/10/2018	STATE BANK OF INDIA vs. DALJIT SINGH	20/01/2020	Disposed
30	EXE/161/2018	26/10/2018	AMANDEEPAKUR vs. RAJA SINGH	02/07/2019	DAW
31	EXE/185/2018	20/11/2018	RANJIT SINGH vs. JASWANT SINGH	02/05/2019	DAW
32	EXE/181/2018	22/11/2018	SURINDER KUMAR BAJAJ vs. KULDEEP KUMAR	18/03/2020	reply
33	EXE/190/2018	05/12/2018	FARIDKOT BATHINDA KSHETRIYA GRAMIN BANK vs. DARSHAN SINGH	19/03/2020	OBJECTION/ DISPOSAL
34	EXE/17/2019	25/01/2019	INDERJIT KAUR vs. PARAMJIT SINGH	12/03/2020	APPEARANCE
35	EXE/28/2019	13/02/2019	PUNJAB WAQF BOARD vs. RAJINDER SINGH MEHTA	18/01/2020	DISPOSED
36	EXE/42/2019	14/03/2019	M/S VISHVAKARMA FOODS vs. GABBA KARYANA STORE	09/10/2019	Disposed
37	EXE/78/2019	14/05/2019	Gurbaz Singh vs. Iqbal Singh	05/03/2020	S/Warrants

(II) All the pending cases which were instituted upto 31.12.2014

1	CS/2478/2013	17/07/2010	HARI CHAND GANDHI Vs. HARISH KUMAR	09/04/2019	D/W
2	CRM/46247/2013	13/06/2011	MANDEEP KAUR Vs. BHUPINDER PAL SINGH	04/09/19	
3	CHI/1171/2013	24/12/2012	STATE Vs. JAGSIR SINGH @ SEERA	15/07/2019	Disposed
4	COMA/576/2013	01/08/2012	PB. POLLUTION BOARD Vs. MS SARSWATI BUILDING	27/08/2019	Disposed
5	CS/3532/2013	13/02/2013	GURVINDER SINGH Vs. JASWANT SINGH	21/05/2019	DISMISSED
6	COMI/94/2014	05/05/2014	AMRINDER SINGH Vs. GURDEV SINGH	22/08/2019	DISPOSED

(III) All the pending cases which were accused are in custody for a period of more than six months

1	CHI/62/2016	25/02/2016	STATE Vs. GURMAIL SINGH ALIAS GEJA	20.04.2019	Acquitted
2	CHI/85/2017	03/04/2017	STATE Vs. LALIT LAL CHANDANI	28/05/2019	Acquitted
3	CHI/117/2017	09/05/2017	STATE Vs. DILPREET SINGH ALIAS MAHANTI	18.07.2019	DISPOSED

(III) All the pending cases under section 138 of the N.I. Act instituted up to the year 2015

1	NACT/1100/2013	24/12/2012	MANJIT KAUR Vs. JUDGE BEER SINGH	10/05/2019	CONVICTED
2	NACT/1607/2013	18/11/2013	HARPAL SINGH KINGRA Vs. JARNAIL SINGH	25/09/2019	DISPOSED
3	NACT/3/2015	02/01/2015	MS KAKKAR ENTERPRISES Vs. SHAM SUNDER	24/09/2019	DISPOSED
4	NACT/107/2015	20/03/2015	RAVINDER NATH DUBEY Vs. JAGDISH KUMAR	12.04.2019	D/W
5	NACT 769/2015	21.12.2015	RANDHIR SINGH Vs. AHUJA GLOBAL INDIA	15/02/2020	Disposed

(IV) Remaining Pending cases which are instituted after 31.12.2014

1	CHA/14/2015	09/01/2015	STATE Vs. BHOLI KAUR	25/04/2019	Acquitted
2	CHI/66/2015	07/02/2015	STATE Vs. BALJIT SINGH	17/01/2020	CONVICTED
3	COMA/99/2016	19/09/2016	NASIB KAUR Vs. BALWINDER SINGH ALIAS BINDER	04/03/2020	EVIDENCE
4	CHI/83/2015	09/03/2015	STATE Vs. PRITAM SINGH	05/08/2019	Dismissed
5	COMI/196/2015	03/11/2015	BALKAR SINGH Vs. JAGSIR SINGH	03/10/2019	Disposed
6	COMA/23/2017	23/01/2017	NAVIMRAT KAUR Vs. HARSIMRAN SINGH JOHAL	20/03/2020	EVIDENCE
7	CHI/109/2015	18/03/2015	STATE Vs. DAVINDER SINGH	14/05/2019	CONVICTED
8	COMI/222/2015	15/12/2015	KIRANJEET KAUR Vs. MANPREET SINGH ALIAS PINTU	15/10/2019	disposed
9	COMA/41/2017	18/03/2017	NEETU ALIAS MUSKAN Vs. GURJEET SINGH	18/03/2020	CONSIDERATION
10	CHI/451/2015	09/12/2015	STATE Vs. GURPREET SINGH	09/07/2019	convicted
11	COMI/15/2016	08/02/2016	MANDEEP SINGH Vs. CHANAN SINGH	24/05/2019	Acquitted
12	COMA/58/2017	22/05/2017	MANPREET KAUR ALIAS ANGREJ KAUR Vs. KULWANT SINGH	13/07/2019	DAW
13	CHI/9/2016	07/01/2016	STATE Vs. PAWAN KUMAR	27/05/2020	APPEARANCE
14	COMI/26/2016	01/03/2016	NIRBHAI SINGH Vs. GURMAIL SINGH	09/08/2019	Disposed
15	COMI/48/2016	21/04/2016	GEETA RANI Vs. AMOLAK SHARMA	16/07/2019	DISPOSED
16	NACT/80/2016	09/02/2016	JASVIR KAUR Vs. NAR SINGH	27/09/2019	DISPOSED
17	CHI/88/2016	11/03/2016	STATE Vs. MALKIAT SINGH ALIAS MEETA @ SANDHU	17/03/2020	PROSECUTION EVIDENCE
18	COMI/55/2016	30/04/2016	GURTEJ SINGH EX SERVICEMAN Vs. PARAMJIT KAUR	27/03/2020	EVIDENCE
19	NACT/82/2016	10/02/2016	NISHA SACHDEVA Vs. NAR SINGH	27/09/2019	DECREE

20	CHI/342/2016	28/09/2016	STATE Vs. JASWINDER SINGH	16/03/2020	PROSECUTION EVIDENCE
21	COMI/120/2016	15/09/2016	PREET KAUR Vs. AMRITPAL SINGH	18/05/2019	Dismissed
22	NACT/271/2016	27/04/2016	SHAM LAL DHINGRA Vs PARDEEP KUMAR	13/09/2019	Disposed
23	CHI/57/2017	06/03/2017	STATE Vs. GURDEEP SINGH	15/05/2019	CONVICTED
24	COMI/127/2016	28/09/2016	JAGMAIL SINGH ALIAS HARMAIL SINGH Vs. BASANT SINGH	16/03/2020	EVIDENCE
25	NACT/328/2016	31/05/2016	RAMJI DASS Vs. JASWINDER SINGH SANDHU	17/12/2019	Disposed
26	COMI/130/2016	12/10/2016	POLA SINGH Vs. WAKIL SINGH	03/08/2019	Dismissed
27	NACT/413/2016	30/07/2016	THE FARIDKOT PRIMARY CO-OPERATIVE AGRICULTURE DEVELOPMENT BANK BRANCH, FARIDKOT Vs. JAGJIT SINGH	13/05/2019	DW
28	CHI/113/2017	05/05/2017	STATE Vs. JARNAIL SINGH	30/04/2019	PO
29	COMI/7/2017	06/01/2017	KALA SINGH Vs GURPREET SINGH	05/08/2019	Dismissed
30	NACT/532/2016	03/09/2016	ASHOK KUMAR Vs. GAGANDEEP SINGH	12/07/2019	DISPOSED
31	COMI/10/2017	19/01/2017	MAHINDER SINGH Vs. JAGMAIL SINGH	15/07/2019	DID
32	NACT/626/2016	13/10/2016	THE FARIDKOT CENTRAL COOPERATIVE BANK LTD Vs. HAPPY	10/05/2019	PO
33	COMI/48/2017	24/01/2017	SONIA Vs. MANISH KUMAR ALIAS LUCKY	15/05/2019	Dismissed
34	NACT/630/2016	13/10/2016	THE FARIDKOT CENTRAL COOPERATIVE BANK LTD Vs. KULDEEP SINGH	08/07/2019	PO
35	COMI/43/2017	15/03/2017	SURINDER SINGH Vs. GIAN SINGH	06/03/2020	APPEARANCE
36	NACT/654/2016	21/10/2016	ANOKH SINGH KANG Vs. SURINDER KUMAR	17/05/2019	CONVICTED
37	COMI/52/2017	06/04/2017	KALA SINGH Vs. SANDEEP SINGH	09/09/2019	DISPOSED
38	NACT/710/2016	17/11/2016	RATTAN KUMAR SINGLA Vs. CAPITAL FINANCIAL CONSULTANCY INDIA LTD	17/10/2019	Disposed
39	NACT/749/2016	01/12/2016	FARIDKOT CENTRAL COOPERATIVE BANK Vs. KULDEEP SINGH	08/07/2019	Disposed
40	NACT/754/2016	01/12/2016	FARIDKOT CENTRAL COOPERATIVE BANK Vs. LAKHA SINGH	09/03/2019	DW
41	NACT/783/2016	19/12/2016	SATISH KUMAR Vs. JASMEL SINGH	04/09/2019	DISPOSED
42	NACT/70/2017	15/02/2017	PARNAM SINGH Vs. M/S BABA FARID TRADERS	11/07/2019	PO
43	NACT/118/2017	01/03/2017	GURPREET KAUR Vs. BALWINDER SINGH	30/11/2019	
44	NACT/126/2017	28/03/2017	GURWINDER SINGH Vs. JASMAIL SINGH	02/08/2019	Convicted
45	NACT/131/2017	27/03/2017	HDFC BANK Vs. GURJEEWAN SINGH	14/12/2019	Disposed
46	NACT/136/2017	07/04/2017	HARKARAN SINGH Vs. JASWANT SINGH	17/04/2019	Convicted
47	NACT/137/2017	07/04/2017	HARKARAN SINGH Vs. JASWANT SINGH	09/04/2019	Convicted
48	NACT/138/2017	17/04/2017	HARKARAN SINGH Vs. JASWANT SINGH	09/04/2019	Convicted
49	NACT/143/2017	17/04/2017	HARPREET SINGH Vs. AJAY VIR SINGH	14/01/2020	Disposed
50	NACT/144/2017	20/03/2017	THE FARIDKOT CENTRAL COOPERATIVE BANK LIMITED BRANCH HARIANA Vs. JASWINDER SINGH	08/02/2020	Disposed
51	NACT/145/2017	18/04/2017	THE FARIDKOT CENTRAL CO-OPERATIVE BANK LIMITED Vs. KARAJ SINGH	22/07/2019	PO
52	NACT/145/2017	15/04/2017	GURCHARAN SINGH Vs. LAKH VIR SINGH	24/04/2019	Convicted
53	NACT/145/2017	30/05/2017	PUNJAB AND SIND BANK Vs. JASKARAN SINGH	09/05/2019	PO
54	NACT/145/2017	12/05/2017	GURNAM SINGH Vs. JASPAL SINGH	30/09/2019	DISPOSED
55	NACT/145/2017	25/05/2017	PARNEET SINGH Vs. BALWINDER SINGH	08/07/2019	DAW
56	NACT/145/2017	12/05/2017	MANPREET SINGH Vs. NAVEEN	10/12/2019	Disposed
57	NACT/145/2017	06/06/2017	VEERPAL KAUR Vs. KORONA INTERNATIONAL LIMITED	04/01/2020	Disposed
58	NACT/145/2017	06/06/2017	VEERPAL KAUR Vs. KORONA INTERNATIONAL LIMITED	04/01/2020	Disposed
59	NACT/145/2017	23/05/2017	BALWINDER SINGH Vs. JASMAIL SINGH	02/08/2019	Convicted

60	NACT/278/2017	08/06/2017	MAJOR SINGH Vs. GURINDER SINGH	10/04/2019	DID
61	NACT/305/2017	04/07/2017	SWARSHA RANI Vs. RUPINDER SINGH	17/08/2019	convicted
62	NACT/313/2017	13/07/2017	BUTA SINGH Vs. SUKHJINDER SINGH	11/10/2019	Disposed
63	NACT/314/2017	05/07/2017	PARSHOTAM DASS Vs. GURMEET SINGH	20/10/2019	Disposed
64	NACT/315/2017	06/07/2017	JUDGE SINGH Vs. SUKHDEEP SINGH	26/11/2019	Disposed
65	NACT/316/2017	06/07/2017	SUKHDEV SINGH Vs. TEK SINGH EX SARPANCH	02/11/2019	Disposed
66	NACT/326/2017	18/07/2017	GURDEEP SINGH Vs. WATAN SINGH	16/07/2019	PO
67	NACT/327/2017	21/07/2017	RAM PARKASH Vs. M/S ARORA TRADERS THROUGH ITS PROP. RAVINDER KUMAR	16/07/2019	CONVICTED
68	NACT/328/2017	21/07/2017	CASHMIR SINGH GILL Vs. MOHINDER SINGH	07/02/2020	Disposed
69	NACT/329/2017	17/07/2017	HDFC V. Mandeep Singh	03.04.2019	Convicted
70	NACT/330/2017	02/08/2017	STATE BANK OF INDIA (PATIALA) Vs. SURJIT SINGH	17/03/2020	D. EVIDENCE
71	NACT/331/2017	02/08/2017	STATE BANK OF INDIA (EARLIER PATIALA) Vs. JASMAIL SINGH	05/11/2019	Disposed
72	NACT/332/2017	02/08/2017	STATE BANK OF INDIA (EARLIER PATIALA) Vs. KIRPAL SINGH	07/09/2019	DISPOSED
73	NACT/333/2017	05/08/2017	MOHINDER SETHI Vs. RAJIV KUMAR SINGHA ALIAS KALA	04/05/2019	PO
74	NACT/334/2017	04/08/2017	MOHINDERPAL GHAI ALIAS TINKU Vs. SUDHDEV SINGH ALIAS LUCKY JEWELLER	24/04/2019	PO
75	NACT/335/2017	11/07/2017	NAVDEEP SINGH Vs. R K FRUIT COMPANY	17/03/2020	DEFENCE EVIDENCE
76	NACT/336/2017	11/07/2017	MOHINDER SINGH SANGHA Vs. KARAMJIT SINGH ALIAS KAMNA	05/12/2019	Disposed
77	CS-420/2017	14/08/2017	CHIMI DEVI Vs. CHHINDER KAUR	31/08/2019	DAW
78	NACT/337/2017	07/08/2017	MOHINDER SINGH Vs. Jagtar Singh	05.04.2019	D/W
79	CS-421/2017	14/08/2017	MOHINDER SINGH Vs. GURCHARAN SINGH	11/09/2019	DISPOSED
80	C.M.107/2017	12/08/2017	MOHINDER SINGH Vs. MOHINDER SINGH	26/08/2019	Dismissed
81	C.M.108/2017	16/07/2016	SUKHDEV SINGH Vs. HARJINDER SINGH	08/01/2020	DISPOSED
82	CS-422/2017	12/08/2017	MOHINDER SINGH Vs. KARNAIL SINGH	06/09/2019	DISPOSED
83	CS-423/2017	12/08/2017	MOHINDER SINGH Vs. THE STATE OF PUNJAB	17/08/2019	Dismissed
84	CS-424/2017	12/08/2017	MOHINDER SINGH Vs. NARINDER SINGH	13/12/2019	Disposed
85	CS-425/2017	22/07/2017	MOHINDER SINGH Vs. ATMA SINGH	10/07/2019	Dismissed
86	CS-426/2017	22/07/2017	MOHINDER SINGH Vs. HARSIMRAT KAUR	29/04/2019	DID
87	CS-427/2017	22/07/2017	MOHINDER SINGH Vs. JASWINDER SINGH	16/08/2019	DID
88	CS-428/2017	11/08/2017	MOHINDER SINGH Vs. GHEELA SINGH	03/08/2019	Decreed
89	CS-429/2017	11/08/2017	MOHINDER SINGH Vs. Deepak Kumar	03.04.2019	Dismissed
90	CS-430/2017	11/08/2017	MOHINDER SINGH Vs. ANGREZ SINGH ALIAS NEELA	20/08/2019	Dismissed
91	CS-431/2017	11/08/2017	MOHINDER SINGH Vs. CHAND SINGH ALIAS GURCHAND SINGH	25/04/2019	Dismissed
92	CS-432/2017	22/07/2017	MOHINDER SINGH Vs. PRITAM KAUR	06/09/2019	Dismissed
93	CS-433/2017	22/07/2017	MOHINDER SINGH Vs. NARINDER SINGH ALIAS SINGH PAL Vs. JANT PAL SHARMA	02/09/2019	DISPOSED
94	CS-434/2017	22/07/2017	MOHINDER SINGH Vs. KEVAL SINGH	02/09/2019	DISPOSED
95	CS-435/2017	22/07/2017	MOHINDER SINGH Vs. ASHIANA BUILDER PRIVATE LIMITED	11/09/2019	DISPOSED
96	CS-436/2017	01/07/2016	MOHINDER SINGH Vs. HARJIT SINGH	18/03/2020	ARGUMENTS
97	CS-437/2017	01/07/2016	MOHINDER SINGH Vs. JAGSIR SINGH	15/10/2019	Disposed
98	CS-438/2017	01/07/2016	MOHINDER SINGH Vs. SURINDER SINGH	12/09/2019	DISPOSED
99	CS-439/2017	01/07/2016	MOHINDER SINGH Vs. BALWANT SINGH	29/05/2019	DECREE
100	CS-440/2017	01/07/2016	MOHINDER SINGH Vs. STATE OF PUNJAB	19.04.2019	Dismissed

101	CS/674/2016	12/10/2016	INDERJIT SINGH VS. KULDEEP KAUR	16/03/2020	DE
102	CS/693/2016	20/10/2016	LACHHMAN SINGH Vs. RAJINDER SINGH	18/03/2020	DEFENCE EVIDENCE
103	CS/793/2016	09/12/2016	NEERU GARG Vs. IMPROVMEENT TRUST	09/01/2020	DISPOSED
104	CS/794/2016	13/12/2016	THAKUR DWARA BABA DHARI RAM Vs. DAVINDER KAUR	06/07/2019	DISMISSED
105	CS/805/2016	15/12/2016	KASHMIR SINGH Vs. NACHHATAR SINGH	30/03/2020	Defence EVIDENCE
106	CS/806/2016	19/12/2016	SURESH BALA Vs. MANMOHAN CHAWLA	12/03/2020	Defence EVIDENCE
107	CS/60/2017	15/02/2017	HARWINDER SINGH Vs. WALAIT SINGH	16/03/2020	Defence EVIDENCE
108	CS/73/2017	22/02/2017	GURPARTAP SINGH Vs. GURVINDER SINGH	19/08/2019	Dismissed
109	CS/84/2017	27/02/2017	JAGTAR SINGH Vs. PURAN SINGH	19/07/2019	DISPOSED
110	CS/102/2017	06/03/2017	GURDEV KAUR Vs. JASWINDER SINGH	21/09/2019	DISPOSED
111	CS/120/2017	18/03/2017	MAJOR SINGH Vs. SUBA SINGH	13/03/2020	ARGUMENTS
112	CS/123/2017	18/03/2017	SARDOOL SINGH Vs. JEETO	12/09/2019	DISPOSED
113	CS/127/2017	21/03/2017	DARSHAN SINGH Vs. CHAMKAUR SINGH	18/04/2019	Partly Decreed
114	CS/156/2017	11/04/2017	GURMAIL SINGH Vs. SUKHMINDER SINGH ALIAS MANDER SINGH	11/02/2020	Disposed
115	CS/162/2017	17/04/2017	LAKHWINDER SINGH Vs. PRITAM KAUR	02/09/2019	DISPOSED
116	CS/183/2017	25/04/2017	KULWANT SINGH Vs. THE STATE OF PUNJAB	23/04/2019	Decreed
117	CS/217/2017	09/05/2017	MAJOR SINGH Vs. PRINCIPAL SECRETARY	09/03/2020	ARGUMENTS
118	CS/224/2017	16/05/2017	BALWANT SINGH Vs. PRITAM SINGH	03/07/2019	DISPOSED
119	CS/227/2017	12/05/2017	GURMIL SINGH Vs. RANJIT SINGH BRAR	09/07/2019	DISPOSED
120	CS/263/2017	20/05/2017	TARNVEER SINGH Vs. LACHHMAN SINGH	03/05/2019	DECREE
121	CS/250/2017	26/05/2017	HARPINDER SINGH Vs. JASVIR SINGH	30/04/2019	DID
122	CS/266/2017	30/05/2017	NIRMALJIT KAUR Vs. JAGTAR SINGH	01/05/2019	DECREE
123	CS/267/2017	26/05/2017	KULWANT SINGH Vs. GURPREM SINGH	14/09/2019	DISPOSED
124	CS/268/2017	31/05/2017	HARNEK SINGH Vs. LAKHVIR SINGH	04/05/2019	DEC REED
125	CS/269/2017	31/05/2017	SURJIT SINGH Vs. PUNJAB AND SIND BANK	09/01/2020	DISPOSED
126	CS/276/2017	01/07/2017	SUKHDEV KAUR Vs. JAGDEEP SINGH	25/03/2020	DEFENCE EVIDENCE
127	CS/277/2017	01/07/2017	THANA SINGH Vs. AMARJIT SINGH	10/04/2019	Dismissed
128	CS/278/2017	01/07/2017	KULDIP SINGH Vs. SBI LIFE INSURANCE	08/04/2019	Dismissed
129	CS/279/2017	14/06/2017	KULWANT SINGH Vs. STATE OF PUNJAB	10/12/2019	Disposed
130	CS/292/2017	21/06/2017	LAKHVIR SINGH Vs. HARJIT SINGH	17/03/2020	CONSIDERATION
131	CS/305/2017	04/07/2017	BALWANT SINGH Vs. PRITAM SINGH	13/11/2019	Disposed
132	CS/308/2017	03/06/2017	SUKHJIT KAUR ALIAS RANI Vs. SHINGARA SINGH	03/04/2020	PLANTIFF EVIDENCE
133	CS/310/2017	05/07/2017	JASWINDER SINGH Vs. STATE OF PUNJAB	21/08/2019	Decreed
134	CS/316/2017	15/06/2017	RAMESH KUMARI Vs. BHUSHAN KUMAR	14/01/2020	DISPOSED
135	CS/341/2017	10/07/2017	KULDEEP KAUR Vs. SURINDER PAUL	16/11/2019	Disposed
136	CS/371/2017	21/07/2017	BALJINDER KAUR Vs. PUNJAB STATE POWER CORPORATION LTD.	05/11/2019	Disposed
137	CS/374/2017	24/07/2017	JOGA SINGH Vs. PRITAM SINGH	12/09/2019	DISPOSED
138	CS/381/2017	25/07/2017	HARKARAN SINGH Vs. MD LAND T FINANCE LTD	10/04/2019	Plaint Rejected
139	CS/597/2017	15/11/2017	Gurdeep Singh vs. Jagjit Singh	06/12/2019	Disposed
140	CS/389/2017	29/07/2017	RANJIT KAUR Vs. NACHHATAR SINGH	05/09/2019	DISPOSED
141	CS/397/2017	31/07/2017	JEET SINGH Vs. BINDER SINGH	25/11/2019	Disposed

142	CS/417/2017	11/08/2017	SURJEET KAUR Vs. GURBAJ SINGH	05/11/2019	Disposed
143	CS/420/2017	14/08/2017	SUKHDEV SINGH Vs. BHUNDI	25/03/2020	DE
144	NACT/418/2017	17/07/2017	HDFC V. HARBHAJAN SINGH	04/05/2019	CONVICTED
145	NACT/430/2017	25/08/2017	VEER SINGH V. JAGDISH SINGH	24.04.2019	COVICTED
146	CS/137/2010	17/09/2010	PARMINDER SINGH V. HARPREET SINGH	13.05.2019	COMPROMISE
147	COMA/82/2017	05/08/2017	SANDEEP KUMAR VS. SUKHPAL	15.05.2019	DECIDED
148	CHI/198/2017	03/08/2017	STATE Vs. GURPREET SINGH ALIAS MAHANTI	07/04/2020	PROSECUTION EVIDENCE
149	CHI/359/2018	25/10/2018	STATE Vs. JASWANT SINGH	02/03/2020	APPERANCE
150	CHI/1333/2013	09/04/2013	State vs Hardeep	10/10/2019	Disposed
151	CS/175/2014	20/03/2014	Satluj Gramin Bank vs Jasmine Kaur	02/08/2019	Decreed with costs

CS/384/2017 is replaced with CS/597/2017 as CS/384/2017 has been stayed by Hon'le High Court pending for 20/03/2020
CS/173/2018 is replaced by EXE/78/2019 as CS/173/2018 has been stayed by Hon'ble High court pending for 07/03/2020